

Habitations in the rural areas with a population of 500 persons and above in plain areas. In respect of the Hill States (North-East, Sikkim, Himachal Pradesh, Jammu and Kashmir, Uttaranchal), Desert areas (as identified in the Desert Development Programme) and Tribal (Schedule-V) areas and 78 Selected Tribal and Backward Districts (as identified by the Planning Commission/Ministry of Home Affairs), the objective is to connect Habitations with a population of 250 persons and above. However, there is no specific provision under the programme guidelines for extension of roads sanctioned for new connectivity. Funds earmarked for the programme in the year 2012-13 are Rs. 24,000 crore.

(c) and (d) The programme guidelines envisage a vital role for the Members of Parliament right from the finalization of Core Network, District Rural Roads Plan and Annual Plan Proposals to monitoring as the Chairman/Co-Chairman of the District Vigilance and Monitoring Committee. As the programme is implemented by the States, necessary instructions to this effect have been issued to the States from time to time. It is envisaged that the provisions are adhered to by the States.

#### **Directions of Supreme Court on MGNREGS wages**

147. SHRI MAHENDRA MOHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Supreme Court has recently asked Government to consider bringing the wage under the Mahatma Gandhi National Rural Employment Guarantee Scheme at par with minimum wages prevailing in different States;

(b) if so, whether Government has since taken any action on the directives of the Supreme Court;

(c) if so, the details thereof;

(d) whether Government proposes to discuss the issue with the State Governments to resolve the matter; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, sir.

(b) to (e) Does not arise.

#### **PMGSY proposals by Maharashtra**

148. DR. JANARDHAN WAGHMARE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the State Government of Maharashtra has submitted proposal of phase-X under PMGSY to the Central Government for approval;

(b) if so, the details thereof and the present status of the proposal;

(c) whether the roads constructed about 40 years earlier in Maharashtra under the Employment Guarantee Scheme are in very bad shape and therefore the State Government has proposed that upgradation to be treated as new connectivity as per Central Government norms; and

(d) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Government of Maharashtra had sent project proposals under Phase-X of Pradhan Mantri Gram Sadak Yojana (PMGSY) during June, 2010. Out of various categories of proposals sent by the State, the proposals which were not falling under any of the category, as per the Ministry's Advisory dated 12th June, 2009, were not sanctioned. However, the proposal for 879 missing bridges on already sanctioned road works under PMGSY were approved 'in-principle' by the Ministry for preparation of DPRs.

(c) and (d) As per PMGSY Guidelines, only single-road connectivity is to be provided to unconnected eligible habitations. In the Core Network of PMGSY, the State has shown the proposed habitations as connected. The State has proposed these roads for new connectivity which is not permissible as per PMGSY Guidelines. However, the upgradation targets for the State has already been sanctioned to the State.

#### **Target of Houses Under IAY**

149. SHRIMATI KANIMOZHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total number of houses constructed under Indira Awas Yojana (IAY), State-wise during in the last three years;

(b) the funds allocated under this scheme, State-wise, during the last three years; and

(c) the targeted number of houses to be constructed under this scheme during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) A Statement showing the State-wise details of Central funds allocated, released, number of houses constructed under Indira Awas Yojana (IAY) during the last three years and the physical target fixed for the current year is given in Statement (*See below*)

(c) In the current financial year, the physical target is for construction of 27.27 lakh houses.